

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 138
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs.

Haridwar Iron & Ispat Rolling Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 in Liq.

Order delivered on 22.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nipun Gautam, Adv.
For the Respondent : Ms. Priya Puri, Mr. Yati Sharma, Advocates.
For Respondent No. 29

ORDER

List on 13.02.2020


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

22.01.2020
Vineet